

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.105
(IB)-609(ND)/2017
IA/2088/2021

IN THE MATTER OF:

SE Investments Ltd

... **Applicant/Petitioner**

Versus

Soni Realtors Pvt. Ltd

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 05.05.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Abhay Kaushik, Advocate for the Applicant, Adv. Kusum Pandey, Adv. Dheeraj Gupta on behalf of Amit Garg

ORDER

IA-2088/2021: Mr. Sumesh Dhawan appearing for the RP accepts the notice. Therefore, there is no need to issue notice upon the RP. Time of 02 weeks' is granted to file the reply. Rejoinder, if any, within a week from the date of receipt of the reply. List the matter on 9th July, 2021.

Sd/-
(L.N. GUPTA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)